

(c) what was the total allocation for National Highway No. 12 during Sixth Plan; and

(d) the details of works done between Jaipur-Bhopal and Jabalpur during the Sixth Plan period ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) to (d). No, Sir. The development and maintenance of National Highways is a continuous process and improvement works are sanctioned keeping in view the existing condition of the National Highway, traffic intensity and availability of resources. 73 works costing Rs. 7.28 crores were completed on National Highway No. 12 and an allotment of Rs. 10.58 crores was made during Sixth Plan. 58 works costing Rs. 7.68 crores on National Highway No. 12 are in various stages of progress.

#### Allotment of Land in Rajasthan Canal Area

6998. SHRI H. G. RAMULU : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the allotment of land in the Rajasthan Canal Project area had been made by an agreement by the two State Governments of Himachal Pradesh and Rajasthan under the supervision of Central Government;

(b) if so, whether the allotment is/was made in the reserved area for the Pong Dam Oustees;

(c) whether it is a fact that the Oustees are being harassed by the un-social and unwanted elements in the area; and

(d) the steps contemplated by Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) Pursuant to the decision taken by a Committee of Chief Ministers (comprising of Chief Ministers of Punjab, Haryana, Rajasthan and Himachal Pradesh and the Union Minister of Irrigation and Power) in September, 1970, 2.25 lac acres of

Command Area was reserved in the Rajasthan Canal Project for allotment to Pong Dam Oustees. The allotment of land to Pong Dam Oustees in Rajasthan is being made under Rajasthan Colonisation (Allotment of Government Land to Pong Dam Oustees in the Rajasthan Canal Colony) Rules 1972.

(b) : Yes, Sir.

(c) and (d). A few cases where land allotted to Oustees have been forcibly occupied by un-social elements have been reported. Rajasthan authorities have been requested to instruct the local Civil Administration, to redress the grievances of oustees promptly. Government of Rajasthan have informed that prompt action has been taken.

#### Damodar Valley Corporation's Power Supply to West Bengal

6999. SHRI INDRAJIT GUPTA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any request has been received from the Chief Minister, West Bengal, that both the State Electricity Board as well as Calcutta Electric Supply Corporation can absorb additional power from Damodar Valley Corporation whenever there is a shortfall;

(b) whether Damodar Valley Corporation's power supply to West Bengal can be augmented in view of the Chief Minister's assurance; and

(c) the details of the latest position in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) Yes, Sir.

(b) and (c). In the context of heavy load shedding in Calcutta city, Damodar Valley Corporation was instructed to give certain additional power to Calcutta Electric Supply Corporation; however, it has been observed that full allocation is not being utilised by C.E.S.C. Less than 50 per cent of power allocation is being drawn during off-peak hours, and even during peak hours full allocation was not utilized at times.